

MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) DDA have reported that during the 1992 to Jan. 1993, an amount of Rs. 8499.10 lacs has been spent by DDA on development works out of which the expenditure incurred in Trans\_Yamuna area is Rs. 1287.08 lacs.

(b) and (c). It cannot be said that the expenditure incurred in the area is less in proportion to its population or the problems of the area since there are other agencies incurring expenditure on the development of the area and since, the entire Trans-Yamuna area is not declared as Development area by DDA.

(d) and (e). The details of schemes for development of Trans-Yamuna area for the year 1993-94 will be known only after the Annual Actin Plan of DDA for 1993-94 is finalised in relation to available resources. The schemes include Central Business District near Vishwas Nagar, Planning of shastri Park district Centre, and Mayor Vihar District Centre.

#### **Allotment of Plots in Rohini**

262. SHRI PHOOL CHAND VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of applicants for plots of different categories under Rohini residential scheme:

(b) the number of applicants to whom plots have been allotted category-wise;

(c) the reasons for launching another scheme when all the registrants under Rohini residential scheme have not been allotted plots; and

(d) the steps being taken by Govern-

ment to ensure allotment of plots to all the registrants of Rohini Residential scheme by 1993-94?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE OF IN THE MINISTRY WATER RESOURCES (SHRI P. K. THUNGON): (a) According to DDA, 82,384 persons got themselves registered in Rohini Residential Scheme.

(b) Till date, plots have been allotted to 176 registrants.

(c) There is no proposal at present in DDA for launching another scheme for allotment of plots on the lines of the Rohini Residential Scheme.

(d) DDA has stated that a time-bound programme has been chalked out to accommodate the balance registrants in Rohini Residential Scheme during the 8th Five Year Plan period subject to acquisition and development of land.

[English]

#### **Telugu Ganga Project, Andhra Pradesh**

263. SHRI SOBHANADREESHWARA RAO VADDI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has granted funds for completion of Telugu Ganga Project in Andhra Pradesh during Eighth Five Year Plan:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PRO-

GRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). The Planning Commission has approved an outlay of Rs. 350 crores for Telugu Ganga Project for the Eighth Five-year Plan.

(c) Does not arise.

### Handloom Weavers Conference

264. SHRI DHARMANNA  
MONDAYYA SADUL:  
SHRI V. SREENIVASA  
PRASAD:  
SHRI VILAS MUTTEM-  
WAR:

Will the Minister of TEXTILES be pleased to state:

(a) whether a Conference of Handloom Weavers was held in New Delhi during the first week of February, 1993;

(b) if so, the salient features thereof;

(c) whether the participating weavers urged to formulate new policies for survival and growth of this sector:

(d) whether the Government have taken any action thereon so far; and

(e) if so, the details thereof and if not, the time by which it is likely to be formulated?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) Yes, Sir.

(b) Over 100 weavers from different parts of the country participated in the Conference. One of the suggestions was to convene an All India Handloom Weavers Convention at Delhi on 19th and 20th February, 1993. Handloom weavers and their representatives also highlighted the

problems regarding fluctuations in yarn prices, marketing of cloth, competition from other sectors of the textile industry and need to modernise the handlooms.

(c) Weavers suggested improvement in the policies for the growth of the sector.

(d) An All India Handloom Weavers convention was held at Delhi on 19th and 20th February, 1993. Government is in agreement with the need to strengthen the handloom sector to generate further employment in the industry.

(e) Preparation of schemes is an ongoing exercise under the overall frame work of the 8th Plan.

[Translation]

### Software Development Board

265. SHRIMATI SUMITRA MAHAJAN: Will the PRIME MINISTER be pleased to state:

(a) whether the World Bank has requested the Government to set up Software Development Board;

(b) if so, the motive behind this request; and

(c) the decision taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI P. R. KUMARAMANGALAM): (a) and (b). No, Sir. The setting up of a software Development Board is one of the recommendations made in the Study conducted with the assistance of World Bank on "India's Soft-